## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take notice that the following matters Adjourned on 12.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs.	12.12.2019	07.01.2020
		GE Triveni Ltd. & Ors.		
		With		
2.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs.	12.12.2019	07.01.2020
		GE Triveni Ltd. & Ors.		
		With		
3.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	12.12.2019	07.01.2020

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